

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:488  
ANSWERED ON:07.07.2009  
APPROVAL OF MINING PROJECTS  
Sule Supriya

**Will the Minister of MINES be pleased to state:**

- (a) the number of mining proposals approved by the Government during 2007 and 2008;
- (b) the details of proposals for various States, State-wise;
- (c) the steps taken to facilitate in making the National Mineral Policy friendly to min developers;
- (d) whether rise in granting mining approval is likely to become a part of the National Mineral Policy announced by the Government in 2008; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K.HANDIQUE)

(a): During 2007 and 2008, prior approval of the Central Government has been accorded in 240 proposals received from various State Governments for grant of Mining Leases, as per State- wise details given below;

Sl. No. Name of State Number of proposal approved  
during 2007 and 2008

1. Andhra Pradesh 64

2. Chhattigarh 11

3. Gujarat 04

4. Jharkhand 16

5. Karnataka 37

6. Kerala 03

7 Madhya Pradesh 57

8. Maharashtra 21

9. Manipur 02

10. Orissa	07
11. Rajasthan	11
12. Tamil Nadu	06
13. Uttrakhand	01
Total	240

(b): The details of proposals received from various States are available on the website of the Ministry of Mines ([www.mines.nic.in](http://www.mines.nic.in)).

(c) to (e): The National Mineral Policy, 2008 (NMP) inter-alia provides for seamless transition, transferability of mineral concessions and transparency in allotment of concessions to reduce delays and discretionary powers, facilitation of private sector participation in exploration and mining, and encouraging exploration with the state-of-the-art technology. The Policy also aims to strengthen the regulatory regime for exploration and mining with the intention of promoting scientific mining within a sustainable development framework.